

Interim Resolution Professional : A Pitchai	IBBI Registration No. IBBI/IPA-001/IP-P-02527/2021-2022/14040
Name of the corporate debtor: Orient Frozen Foods LLP	Date of commencement of CIRP: 20/12/2024 ; List of creditors as on: 13/02/2025

List of secured financial creditors belonging to any class of creditors

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
0	Total			-	-	0		-	0		0	0	0	0	

A. Pitchai
Interim Resolution Professional
In the matter of Orient Frozen Foods LLP
IBBI Registration No.:- IBBI/IPA-001/IP-P-02527/2021-2022/14040
IBBI Registered Address: Door No.891-F,PLOT No.A28/1 , 15th Street, Rahmath Nagar, Behind Child Jesus Church, Tirunelveli, Tamil Nadu – 627011.
IBBI Registered Email ID: pitchai.a1958@gmail.com
Authorization For Assignment valid up to: June 30, 2025

Process Specific Address: A. Pitchai c/o Ancoraa Resolution Private Limited, 1412, 14th Floor, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703
Process Specific Email Id: cirp.offilp@ancoraa.com